(c) Freight carried by Railways in the last three years is :

1992-93	350.05	million	tonnes
1993-94	358.72	million	tonnes
1994-95	364.96	million	tonnes

No reliable data is avialable on the volume of the freight carried by roads and thus it may not be possible to estimate the loss of foreign exchange on this account.

(d) Does not arise.

Late running of EMU Train between Katwa and Bandel

3020. SHRI MEHBOOB ZAHEDI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government are aware of the fact that passengers are agitated due to late running of EMU services between Katwa and Bandel;
- (b) if so, whether it is also a fact that the track between katwa and Bandel has not been improved;
 - (c) if so, the details thereof;
- (d) whether any steps are being taken to improve the entire track for fast moving of EMU trains; and
 - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) Some complaints have been received in this regard.

(b) to (e). The works for improvement of track have already been taken up. The track has already been strengthened and made fit for running of fast moving EMU trains between Km. 0.00 (Bandel) to Km. 60.00. Further track renewal works for 30 Km. length between Km. 60.00 to 90.00 have alrady been sanctioned, where track improvement works have been taken up and 10 Km. length of track will be renewed in current year. Further 15 Km. length of track between Km. 98.00 to 105.00 (Katwa) is proposed for sanction in year 1997-98. This will cover the entire Bandel-Katwa section.

Supply of Uniforms to RPF Personnel

3021. SHRI BASU DEB ACHARIA: Wwill the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that the Railway Protection Force (RPF) personnel of South-Eastern Railway have not been supplied uniform (clothing) for about six years;
 - (b) if so, the reasons therefor;
- (c) whether the RPF personnel are being paid the amount for uniform;
- (d) if so, the amount paid to each RPF personnel during the above period;

- (e) if not the reasons therefor; and
- (f) the number of RPF personnel who have been chargesheeted and punished for wearing improper uniform in South-Eastern Railway in particular and Indian Railways in general?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) and (b). No. Sir. The RPF personnel of S.E. Railway have not been supplied uniform (clothing) since only 1994 on account of rejection by the Inspection Committee of uniform supplied by one supplier, for being inferior, sub-standard and in short measures.

- (c) to (e). No amount has been paid to the RPF personnel in lieu of uniform (clothing) by the Railway Administration as no such provision exists.
- (f) The number of RPF personnel chargesheeted/punished for wearing improper uniform on S.E. Rly. and on other Zonal Railways during the last six years is as under:

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Policy For Industrial Workers

3022. SHRI RAMESH CHENNITHALA: Will the Minister of LABOUR be pleased to state:

- (a) whether a comprehensive exit policy has been formulated for the Industrial Workers; and
 - (b) if so, the main factor thereof?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM): (a) and (b). The policy regarding "exit" or 'closure' of an industrial establishment or a part thereof and retrenchment of workers is contained in the Industrial Disputes Act, 1947. The Act provides for certain measures of protection to the workers in the event of lay off, retrenchment and closure.

Selling of Monthly Tickets

3023. SHRI HARADHAN ROY: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that at Panagarh Station of Eastern Railway, monthly tickets are not sold to passengers for stations falling between Panagarh to Howrah via Main;
 - (b) if so, the reasons therefor;
- (c) whether it is also a fact that the revenue for monthly tickets at Panagarh station has drastically gone down as the passengers via Main are denied tickets;
- (d) if so, the amount of loss for the Eastern Railway for the above reason for the period for which such tickets have been stopped to be sold; and